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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**TP No. 107/397-398/NCLT/AHM/2016 (New)
CP No. 75/397-398/CLB/MB/2015 (Old)**

**Coram: Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.10.2017**

Name of the Company: Brijesh Patel
V/s.
M/s Octus Industries Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE


1. KUNJAL DALAL PCS R. 2. IC A 12 dalal.
2.

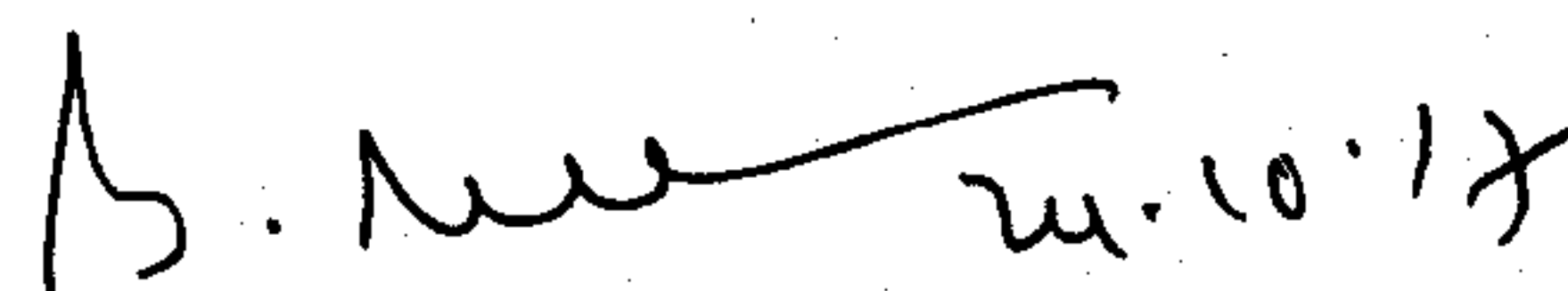
ORDER

None present for Petitioner. Learned PCS Mr. Kunjal Dalal present for Respondent No.2. None present for other Respondents.

None present for petitioner in spite of listing the matter as last chance.

Hence petition is dismissed for default. No order as to costs.


**MANORAMA KUMARI
MEMBER JUDICIAL**


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 24th day of October, 2017.